

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 102/01/2020C.P./260/38/2018

O.A./260/400/2017N C MALLIK

-V/S-

K S YADAV ITEM NO:36 FOR APPLICANTS(S) Adv. :Mr. S. Barik

FOR RESPONDENTS(S) Adv.:Mr. B. R. Mohapatra

Notes of The Registry	Order of The Tribunal		
	<p>Ld. Counsel for the applicant submitted that the matter has become infructuous. Ld. Counsel for the respondents submitted that the order of this Tribunal has been complied with and compliance report has already been filed.</p> <p>Therefore, the C.P is dropped and notices issued are discharged. Copy of this order be given to Ld. Counsels for both the sides.</p> <table border="1" data-bbox="504 1215 1389 1304"><tr><td data-bbox="504 1215 954 1304">(SWARUP KUMAR MISHRA) MEMBER (J)</td><td data-bbox="954 1215 1389 1304">(GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p>pms</p>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)		